

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

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C.P No. 367/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Suvarana Sanjivani Suagarcane Transport Pvt. Ltd.

V/s

Registrar Of Companies, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M B Kasodekar	PRACTISING COMPANY SECRETARY for Petitioner	<i>[Signature]</i>

ORDER

CP 367/252(1)/NCLT/MB/MAH/2017

The Petitioner having sought for withdrawal of the Company Petition with liberty to file afresh, this Petition is hereby dismissed with liberty to proceed in accordance with law.

SD/-

V. NALLASENAPATHY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)